

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

Dated: Nainital: March 19, 2009.

No. 30 /UHC/ Admin. A/ 2009

Pursuant to the Government of Uttarakhand Notification No. 327/XXX-1-2009-25 (16)/2004 T.C.-I dated 19/03/2009, Sri Nusrat Khan, is posted as 3rd Addl. Civil Judge (Jr. Div.), Dehradun, in the vacant Court.

No. 31 /UHC/ Admin. A/ 2009

Pursuant to the Government of Uttarakhand Notification No. 327/XXX-1-2009-25 (16)/2004 T.C.-I dated 19/03/2009, Sri Rohit Agarwal, is posted as Addl. Civil Judge (Jr. Div.), Rishikesh, Distt. Dehradun, in the vacant Court.

No. 32 /UHC/ Admin. A/ 2009

Pursuant to the Government of Uttarakhand Notification No. 327/XXX-1-2009-25 (16)/2004 T.C.-I dated 19/03/2009, Sri Dharendra Bhatt, is posted as Civil Judge (Jr. Div.), Tharali, Distt. Chamoli, in the vacant Court.

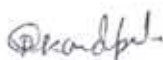
No. 33 /UHC/ Admin. A/ 2009

Pursuant to the Government of Uttarakhand Notification No. 327/XXX-1-2009-25 (16)/2004 T.C.-I dated 19/03/2009, Sri Brijesh Kumar Singh, is posted as 4th Addl. Civil Judge (Jr. Div.), Dehradun, in the vacant Court.

No. 34 /UHC/ Admin. A/ 2009

Pursuant to the Government of Uttarakhand Notification No. 327/XXX-1-2009-25 (16)/2004 T.C.-I dated 19/03/2009, Sri Rajesh Kumar Mishra, is posted as 3rd Addl. Civil Judge (Jr. Div.), Hardwar, in the vacant Court.

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No. 35 /UHC/ Admin. A/ 2009

Pursuant to the Government of Uttarakhand Notification No. 327/XXX-1-2009-25 (16)/2004 T.C.-I dated 19/03/2009, Sri Rahul Kumar Srivastava, is posted as 4th Addl. Civil Judge (Jr. Div.), Hardwar, in the vacant Court.

No. 36 /UHC/ Admin. A/ 2009

Pursuant to the Government of Uttarakhand Notification No. 327/XXX-1-2009-25 (16)/2004 T.C.-I dated 19/03/2009, Sri Sandeep Kumar, is posted as 1st Addl. Civil Judge (Jr. Div.), Nainital, in the vacant Court.

No. 37 /UHC/ Admin. A/ 2009

Pursuant to the Government of Uttarakhand Notification No. 327/XXX-1-2009-25 (16)/2004 T.C.-I dated 19/03/2009, Sri Ankur Sharma, is posted as Judicial Magistrate I Class, Bageshwar, in the vacant Court. He is appointed in the said Court U/S 11(2) of Code of Criminal Procedure 1973.

No. 38 /UHC/ Admin. A/ 2009

Sri Ramesh Singh, Addl. Civil Judge (Jr. Div.), Haldwani, Distt. Nainital shall be 1st Addl. Civil Judge (Jr. Div.), Haldwani, Distt. Nainital.

No. 39 /UHC/ Admin. A/ 2009

Pursuant to the Government of Uttarakhand Notification No. 327/XXX-1-2009-25 (16)/2004 T.C.-I dated 19/03/2009, Ms. Gajan Devi, is posted as 2nd Addl. Civil Judge (Jr. Div.), Haldwani, Distt. Nainital, in the vacant Court.

No. 40 /UHC/ Admin. A/ 2009

Pursuant to the Government of Uttarakhand Notification No. 327/XXX-1-2009-25 (16)/2004 T.C.-I dated 19/03/2009, Sri Mohd. Yusuf, is posted as 3rd Addl. Civil Judge (Jr. Div.), Kashipur, Distt. Udham Singh Nagar, in the vacant Court.

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PKandb.

No. 41 /UHC/ Admin. A/ 2009

Pursuant to the Government of Uttarakhand Notification No. 327/XXX-1-2009-25 (16)/2004 T.C.-I dated 19/03/2009, Sri Ashok Kumar Maan, is posted as 2nd Addl. Civil Judge (Jr. Div.), Nainital, in the vacant Court.

No. 42 /UHC/ Admin. A/ 2009

Pursuant to the Government of Uttarakhand Notification No. 327/XXX-1-2009-25 (16)/2004 T.C.-I dated 19/03/2009, Ms. Jyoti, is posted as Civil Judge (Jr. Div.), Chakrata, Distt. Dehradun, in the vacant Court.

No. 43 /UHC/ Admin. A/ 2009

Pursuant to the Government of Uttarakhand Notification No. 327/XXX-1-2009-25 (16)/2004 T.C.-I dated 19/03/2009, Sri Jayendra Singh, is posted as Civil Judge (Jr. Div.), Gopeshwar, Distt. Chamoli, in the vacant Court.

No. 44 /UHC/ Admin. A/ 2009

Pursuant to the Government of Uttarakhand Notification No. 327/XXX-1-2009-25 (16)/2004 T.C.-I dated 19/03/2009, Sri Bhavdeep Rawate, is posted as Civil Judge (Jr. Div.), Dhumakot, Distt. Pauri Garhwal, in the vacant Court.

No. 45 /UHC/ Admin. A/ 2009

Pursuant to the Government of Uttarakhand Notification No. 327/XXX-1-2009-25 (16)/2004 T.C.-I dated 19/03/2009, Sri Yogendra Kumar Sagar, is posted as Civil Judge (Jr. Div.), Dwarahat, Distt. Almora, in the vacant Court.

No. 46 /UHC/ Admin. A/ 2009

Pursuant to the Government of Uttarakhand Notification No. 327/XXX-1-2009-25 (16)/2004 T.C.-I dated 19/03/2009, Sri Hemant Singh, is posted as Civil Judge (Jr. Div.), Bhikiyasen, Distt. Almora, in the vacant Court.

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Prakash

No. 47 /UHC/ Admin. A/ 2009

Pursuant to the Government of Uttarakhand Notification No. 327/XXX-1-2009-25 (16)/2004 T.C.-I dated 19/03/2009, Sri Vinod Kumar Burman, is posted as Civil Judge (Jr. Div.), Ukhimath, Distt. Rudraprayag, in the vacant Court.

No. 48. /UHC/ Admin. A/ 2009

Pursuant to the Government of Uttarakhand Notification No. 327/XXX-1-2009-25 (16)/2004 T.C.-I dated 19/03/2009, Smt. Jyoti Bala, is posted as Civil Judge (Jr. Div.), Gangolihat, Distt. Pithoragarh, in the vacant Court.

By Order of the Court,

Sd/-

(V.K. Maheshwari)
Registrar General.